



Dharmashastra National Law University, Jabalpur

(Established by the Madhya Pradesh Dharmashastra National Law University Act No. 2018)


S. No. DSW/62/DNLU/2023-24

Dated: 29-09-2023

CIRCULAR

With the approval of competent authority, in furtherance of the university's objective of making special arrangements for the women students and also based on the request of Student Bar Association A.Y. 2022-23, it is hereby notified that the full-time female students of the university can avail the general make-up for the loss of classes occasioned due to menstrual cycle. Rules relating to the general make-up on the extent of the number of days, i.e. 6 classes per subject per semester, will remain the same as notified and practised in the university at present.

The approving authority for the general make-up on the above ground will be the office of the Dean of Students Welfare. It is also requested that all colleagues kindly consider the above ground when the student approaches for the signature on the general make-up form for the respective class.


Dr. Praveen Tripathi
Dean of Students Welfare

Copy to –

1. Hon'ble Vice-Chancellor (I/C)
2. Registrar
3. Controller of Examination
4. Academic Office
5. Attendance Committee
6. All Faculty Members
7. All DNLU Students
8. President, SBA
9. Vice-President, SBA